Notifications of the Ministry of Home Affairs

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Nityanand Rai, I lay on the Table, under Section 49 of the Foreign Contribution (Regulation) Act, 2010, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs (Foreigners Division):—

- (1) G.S.R. 695 (E), dated the 10th November, 2020, publishing the Foreign Contribution (Regulation) (Amendment) Rules, 2020.
- (2) G.S.R. 17 (E), dated the 11th January, 2021, publishing corrigendum to the Notification No. G.S.R. 695 (E), dated the 10th November, 2020.

[Placed in Library. For(1) and (2) see No. LT-2935 /17/2021]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

SHRI K.C. RAMAMURTHY (Karnataka): Sir, I present the following Reports * (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry:—

- (i) 300th Report on Action taken by the Government on the recommendations/observations contained in the 297th Report of the Committee on Demands for Grants (2020-21) pertaining to the Ministry of Micro, Small and Medium Enterprises;
- (ii) 301st Report on Action taken by the Government on the recommendations/observations contained in the 298th Report of the Committee on Demands for Grants (2020-21) pertaining to the Department of Public Enterprises (Ministry of Heavy Industries & Public Enterprises);
- (iii) 302nd Report on Action taken by the Government on the recommendations/observations contained in the 299th Report of the Committee on Demands for Grants (2020-21) pertaining to the Department of Heavy Industry (Ministry of Heavy Industries & Public Enterprises); and

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^{*} The Reports were presented to the Hon'ble Chairman on 15th December, 2020 and were also forwarded to Hon'ble Speaker, Lok Sabha on the same day when House was not in Session and Hon'ble Chairman was pleased to order for the publication and circulation of these Reports.